

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2022 (TUESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP
2.	Comp. App. (AT) (Ins) No. 176-178 of 2020 & I.A. No. 3154, 3155 & 3156 of 2022	Vishal Ghisulal Jain Resolution Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh Aniruth Purusotham G	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	Fanish Kr. Rai Gaurav Sahdev Disha Puri
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For Hearing

4.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
5.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia-R1 Apoorv Shukla-R3 Yashvardhan
6.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	Gautam Singh
7.	Comp. App. (AT) (Ins) No. 1065 of 2020 & I.A. No. 2867 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan

8.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	Mrinali Prasad-R1
9.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
10.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
11.	Comp. App. (AT) (Ins) No. 11 of 2021 & I.A. No. 27 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar-R5 & R6
12.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
13.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
14.	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	Mithilesh Kr. Pandey

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

15.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020 (PH)	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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**By order of Hon'ble Chairperson
-sd/-
Registrar**